

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:6385
ANSWERED ON:07.05.2003
USE OF COMPUTER
GANGASANDRA SIDDAPPA BASAVARAJ

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

:-

- (a) whether the official secrecy is likely to be jeopardised with the use of computers in the Ministerial work;
- (b) if so, whether any concrete policy has been formulated to check the increasing cyber crime in the country;
- (c) if so, the details thereof;
- (d) if not, the justification for taking the decision to make Ministry free from paper work;
- (e) whether unemployment is likely to be increased by introducing computerisation of Ministerial work; and
- (f) if so, the steps taken or to be taken by the Government in this regard?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(SU THIRUNAVUKKARASAR)

- (a): Computerisation of Govt. Offices is being done in a manner consistent with the need for official secrecy.
- (b): Cyber Laws have been framed to check cyber crime.
- (c): The details are contained in the Information Technology Act of 2000.
- (d): Does not arise.
- (e) and (f): The aim of computerisation in Government is to improve the speed and quality of delivery of services and not to reduce employment.